NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.9/BB/ 2018	-	For hearing	252(3)	Tallam Shilpa Pvt Ltd VS ROC

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1 K.MARENDRA

MOB: 9900568691

ORDER

PCS for Petitioner is present. IA 30/18 is taken up today. This application is filed for amendment of cause title of the petition. IA 30/18 is allowed vide separate order. For carrying out amendment and for filing amended copy of the Petition. PCS has also filed affidavit of the Member. Counsel reported that he has already filed amended copy. Registry to verify and put up. Issue notice to ROC, Karnataka. Registry to prepare notice; PCS is directed to collect the notice and serve on the ROC and file proof of service. List it on 06.03.2018.

Member (T)

Member (J)